

F. No. 01(05)/CESTAT/Circular/2026
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

CIRCULAR

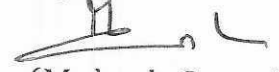
Dated: 09.09.2026

It is hereby informed to all concerned that, pursuant to the OM No.12/7/2023-JCA, dated 3rd September, 2026, issued by the Government of India, Ministry of Personnel, Public Grievances & Pensions (DoP&T), the Hon'ble Officiating President has been pleased to declare 11th September, 2026 (Friday) as a holiday for CESTAT, New Delhi.

All matters listed on 11.09.2026 shall stand adjourned. Next date of hearing will be notified by the Court Master on the CESTAT website.

This issues with the approval of Hon'ble Officiating President.

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble Officiating President, CESTAT, New Delhi.
2. SPS to Hon'ble Members, CESTAT, New Delhi.
3. PA to Registrar, CESTAT, New Delhi.
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5. Bar Associations, CESTAT, New Delhi.
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